

ITEM NO.11
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1582-1585/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KALUWA @ BASANT ETC.

Respondent(s)

Date : 11-12-2020 These appeals were called on for hearing today.

For Appellant(s)

Mr. Harsh Pratap Shahi, Adv.
Mr. Shivranjani Ralawata, Adv.
Mr. Sarvesh Singh Baghel, AOR

For Respondent(s)

Mr. P. V. Yogeswaran, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Respondent Nos.1 to 4 are duly represented.

Original records have been received from the High Court
and Trial Court.

Parties may file additional documents.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

ANIL LAXMAN PANSARE
Registrar